

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 3 of 2013

Dated : 29th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Limited **... Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent (s): Mr. Buddy Ranganathan
Ms. Richa Bhardwaj

ORDER

The reply in Appeal No.3 of 2013 and Appeal No. 4 of 2013 by the commission is being filed today. Rejoinder may be filed by the Appellant after serving copy on the other side.

Post the matter for hearing on **28.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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